## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MA 30/2016 IN CP 12/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Champak K Mehta & Ors.

V/s

C. Mahendra Export Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 241(1) of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

COUNSEL ZAL ANDHYARUJINA a/W
HURSH MEGHANI, ADV. AASTHA VIDHI,
ADV. DISHA SAXENA i/b DAVES GIRISHS CO.

## ORDER

## MA 30/2016 in CP No. 12/241(1)/NCLT/MB/MAH/2016

At request of the parties, by consent, list this matter on 13.03.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)